

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
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**NOTIFICATION**

Dated Shillong, the 4<sup>th</sup> May, 2023

**NO. LJ (B) 4/2018/280** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officer as Executive Magistrates and further under sub-section (2) thereof, as Assistant Sector Officer in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Area of Juris-diction of the power of Executive Magistrates	To be placed with District/Sub-Division
<b>ASSISTANT SECTOR OFFICER</b>			
1.	Shri Deebune Shilla Lamare, ADO, Mawsynram.	<b>East Khasi Hills District</b>	<b>District Election Officer, EKHD, Shillong.</b>
2.	Shri Riboklang Lyngdoh, Tron, JE, PWD NH Division, Shillong.		



(M.M. Sangma),  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.  
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MEMO.NO. LJ (B) 4/2018/280 - A,  
Copy to:-

Dated Shillong, the 4<sup>th</sup> May, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Addl. Deputy Commissioner (Election), East Khasi Hills, Shillong for information with reference to letter No. SHEL.V/76/2023/PT/2, dt. 02.5.2023.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.